

Defective Case Register from 2025-02-28 to 2025-02-28

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/6137/2025	RANJIT MOHANTY	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 and 12 not neat and legible.2.No. of P.S. under Annexure-1 not correctly furnished in Book mark.
2	D-MACA/7909/2025	PRASANTA KUMAR MAHALI	2025-02-28	1. Period of Delay 24 days,
3	D-CONTC/7944/2025	ADV.	2025-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
4	D-BLAPL/6271/2025	SATYABRATA DASH	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 to 10 not legible.
5	D-WP(C)/8016/2025	MITRA RANJAN TRIPATHY	2025-02-28	14-NOT PROPERLY INDEXED. Annexs.3 and 4 not properly described in the index as per the petition and annexs.attached to the petition.
6	D-BLAPL/5235/2025	ASHOK DAS	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no.not correctly furnished on declaration.3.Page no10 not neat and legible.
7	D-WP(C)/8044/2025	ACHYUTANANDA PATTANAIAK	2025-02-28	Address of Respondent no 3 not furnished
8	D-BLAPL/6141/2025	DEBIDUTTA MOHAPATRA	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 24 not neat.
9	D-WP(C)/8006/2025	PRAFULLA KUMAR KAR	2025-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-BLAPL/6142/2025	BISHNU PRASAD PRADHAN	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 20 not neat.
11	D-BLAPL/6188/2025	JAGABANDHU SAHU	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not correctly furnished on declaration.2.BLAPL Petition not page marked in Index.
12	D-WP(C)/8054/2025	SUBHADUTTA ROURAY	2025-02-28	Declaration not complete .Page no 29 not legible

13	D-MACA/7989/2025	AMIT KUMAR NATH	2025-02-28	1. Period of Delay 57 days 2. Court Fee Rs.6,930/ payable, not paid 3. statutory deposit not made
14	D-WP(C)/8029/2025	AJAY KUMAR TRIPATHY	2025-02-28	1.Petition not correctly addressed to Honorable Court 2. Synopsis and date chart not marked in the index
15	D-WP(C)/8055/2025	BIMAL PRAHARAJ	2025-02-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-MATA/7921/2025	MANAS KUMAR CHAND	2025-02-28	page no-15,17 not properly visible
17	D-WP(C)/8172/2025	PRAJNA SARITA MOHANTY	2025-02-28	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
18	D-WP(C)/8031/2025	AJAY KUMAR TRIPATHY	2025-02-28	.Petition not correctly addressed to Honorable Court
19	D-WP(C)/7998/2025	SUBRAT KUMAR KAR	2025-02-28	1. Serial no not correctly mentioned in the index.2. Synopsis and Date chart not mentioned in the index.
20	D-WP(C)/8052/2025	BIJAY PANDA	2025-02-28	.Receipt Showing Serv.copy To ct not Filed.
21	D-WP(C)/8164/2025	KSHIROD KUMAR SAHOO	2025-02-28	Copy not served on S.C.(C.T. and G.S.T.)
22	D-WP(C)/8161/2025	BHUBANESWAR DASH	2025-02-28	Each page of writ petition has not been notarized
23	D-WP(C)/8229/2025	KAJAL SAHOO	2025-02-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-WP(C)/7987/2025	ASHUTOSH MALLIK	2025-02-28	Serial no not correctly mentioned in the index.
25	D-CMAPL/7927/2025	ADV.	2025-02-28	1. C.copy of dismissal order not filed
26	D-WP(C)/8224/2025	KAJAL SAHOO	2025-02-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-WP(C)/8030/2025	SAROJ KU. MISHRA	2025-02-28	Paragraphs not correctly mentioned in the declaration part of the affidavit in the I.A.petition
28	D-WP(C)/8033/2025	BIJAY KUMAR BEHERA	2025-02-28	In index serial no not correctly mentioned.
29	D-MACA/8180/2025	RIMJHIMBALA PATI	2025-02-28	statutory deposit not made
30	D-BLAPL/6223/2025	ANJAN KUMAR BISWAL	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 16 18 and 20 partially neat.
31	D-WP(C)/7878/2025	ABINASH ROUTRAY	2025-02-28	THIS CASE NOMENCLATURE MAY BE (C M P)
32	D-WP(C)/8150/2025	ANNADA PRASAD MOHANTY	2025-02-28	.Petition not correctly addressed to Honorable Court
33	D-WP(C)/8066/2025	RAMA KRISHNA BISOI	2025-02-28	Regd.no and mobile nos not given in v.nama .
34	D-BLAPL/6273/2025	RAKESH KUMAR DAS	2025-02-28	.Subject Code Not Furnished .

35	D-WP(C)/8060/2025	PRASHANTA KUMAR NAYAK	2025-02-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no 66 not legible
36	D-WP(C)/7955/2025	NIHAL RATH	2025-02-28	1.Opp.Party Nos. 3 to 5 not properly described.2.Annexure-at Page 31 is not correctly exhibited
37	D-WP(C)/8156/2025	DIPTI RANJAN BHOKTA	2025-02-28	1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Xerox attested copy of order under Annexure-2 filed. but c.copy there of not filed.
38	D-WP(C)/8109/2025	ARUN KUMAR PATRA	2025-02-28	1.Petition not correctly addressed to Honorable Court 2. Date of annex.2 mentioned in the index not tally to annex.2 as annexed.
39	D-WP(C)/7920/2025	PREMANANDA MOHANTY	2025-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PRAYER IN PETITION NOT MENTION
40	D-WP(C)/7954/2025	SATYA SUNDAR KANUNGO	2025-02-28	1.Xerox attested copy of order under Annexure-6 filed. But c.copy there of not filed.2.Mobile number of all the counsel in Vakaltnama not filed
41	D-WP(C)/7923/2025	KUNAL KUMAR SWAIN	2025-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petition not correctly addressed to Honorable Court
42	D-MATA/8092/2025	DOLAGOBINDA MOHAPATRA	2025-02-28	Period of Delay 41 days
43	D-BLAPL/6240/2025	RAJALAXMI BISWAL	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the victim /informant shall not be furnished in the petition, as per standing or.no.3 dtd. 9-7-2024. 2.Nomenclature not correct in sl.4 of affidavit and deponent not furnished his relation ship.3.Age of the petitioner not furnished in the V.nama.
44	D-WP(C)/7948/2025	SATYA SUNDAR KANUNGO	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. IN PAGE NO 9 NOTARY NOT SIGN
45	D-WP(C)/7953/2025	DEBIDUTTA MOHAPATRA	2025-02-28	The name of father of the petitioner in cause title and vakaltnama not furnished.
46	D-WP(C)/7949/2025	DEBIDUTTA MOHAPATRA	2025-02-28	Deficit court fee of Rs.24/ not paid on cause title of writ petition.
47	D-WP(C)/8022/2025	RAJKISHORE SWAIN	2025-02-28	Annexure -5 not legible .
48	D-WP(C)/7900/2025	SUKANTA KUMAR MISHRA	2025-02-28	.Petition not correctly addressed to Honorable Court

49	D-WP(C)/8152/2025	ANNADA PRASAD MOHANTY	2025-02-28	.Petition not correctly addressed to Honorable Court
50	D-WP(C)/8118/2025	PRADIPTA VARMA	2025-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
51	D-WP(C)/8188/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-28	1.Date of annex.11 mentioned at page 14 not tally to annex.11 as annexed.2.I.A petition not correctly addressed to Honble Court.
52	D-WP(C)/7961/2025	NIHAL RATH	2025-02-28	In DECLARATION In place of Paragraphs No 1 to 11 Wrongly mentioned as paragraphs No 1 to 13 are true to my
53	D-CRLREV/6053/2025	PRAFULLA KUMAR MOHAPATRA	2025-02-28	Certificate regarding filing of revision before the Sessions court not furnished
54	D-WP(C)/8045/2025	SATYAJIT SAMAL	2025-02-28	Petition not correctly addressed to Honorable Court
55	D-WP(C)/8127/2025	KARUNAKAR RATH	2025-02-28	In DECLARATION In place of Para 1 to 8 description of facts, stated wrongly as Para 1 to 9.
56	D-WP(C)/8187/2025	MANORANJAN MISHRA	2025-02-28	Name of the petitioner wrongly described in the date chart.
57	D-RVWPET/7898/2025	ADV.	2025-02-28	1.Period of Delay 38 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02.25 not paid
58	D-BLAPL/6134/2025	JITENDRA SAMANTARAY	2025-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
59	D-RVWPET/7826/2025	ADV.	2025-02-28	Place it after filing of C.copy of impugned order
60	D-CRLMC/6094/2025	GYANA RANJAN MAHAPATRA	2025-02-28	. Date of order not correctly furnished in prayer of the petition. 2. Provision of law not furnished in I.A. no.617/2025. 3. FIR dated not correctly furnished in line no.13 of the para no.8
61	D-BLAPL/6106/2025	SIDHARTHA MISHRA	2025-02-28	G.R number not tally with cause title and Rejection order and petition copy.
62	D-WP(C)/8046/2025	SATYAJIT SAMAL	2025-02-28	Petition not correctly addressed to Honorable Court
63	D-WP(C)/8136/2025	RAKESH SHARMA	2025-02-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Detailed address of the petitioner not furnished in the cause title.2. Paragraphs not correctly furnished in the declaration part of the affidavit in I.A.no 3489/2025.3. Page no28,29,30,31,57 and 80 not neat and legible.
64	D-CRLMC/6093/2025	GYANA RANJAN MAHAPATRA	2025-02-28	1. Date of order not correctly furnished in prayer of the petition. 2. Provision of law not furnished in I.A. petition.
65	D-CMP/7890/2025	RAJIV KUMAR MAHANTA	2025-02-28	8-CAUSE TITLE NOT IN ORDER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Year of First appeal appears to be wrong in cause title of IA

66	D-WP(C)/8013/2025	DEEPALI MAHAPATRA	2025-02-28	1.page no 25 not legible . 2..Subject Code incorrectly Mentioned
67	D-WP(C)/8107/2025	BHUBANESWAR DASH	2025-02-28	1.Date of execution of vakaltnama not furnished.2.Page No.20 under Annexure-4 not filed.3.A.fee of Rs.1.10p not paid on copy of order under Annexure-5.
68	D-CMP/7914/2025	AMIT PRASAD BOSE	2025-02-28	14-NOT PROPERLY INDEXED.
69	D-WP(C)/8105/2025	BHUBANESWAR DASH	2025-02-28	Date of execution of vakaltnama not furnished
70	D-BLAPL/4790/2025	KEDAR CHANDRA SARANGI	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat.S.T case number not tally with rejection order , cause title and first para of the petition copy
71	D-CMP/7872/2025	PARTHA MUKHERJI	2025-02-28	Defendants 2 to 4 before the lower court are not made parties to this case.
72	D-RSA/7883/2025	PABITRA KUMAR NAYAK	2025-02-28	1. Period of Delay 162 days. I.A for condonation of delay not filed. 2. Court Fee Rs.750/- Payable Paid Rs.12/- only.Praying for exemption being S.C but Caste Certificate not filed. 3.Not properly addressed.4.Valuation and C.Fee Payable not furnished in the Memo of Appeal.
73	D-WP(C)/8100/2025	TAPAN KUMAR BISWAL	2025-02-28	Synopsis and date charts are not alphabetically paginated and also not marked in index.
74	D-CMP/8252/2025	MAMATA MISHRA	2025-02-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Appellants No-2(a), 2(b),6(f),6(n) and Respondents No-1(d),18(d) in the Lower Court not made party in this Petition. 2.The name of O.P-15 be corrected
75	D-WA/6470/2025	LALATENDU SAMAL	2025-02-28	1.Period of Delay 69 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
76	D-WP(C)/8002/2025	AMLAN SHAKTI PAUL	2025-02-28	1.Petition not correctly addressed to Honorable Court 2. Deficit Court Fee of Rs78/- to be paid on the petition.
77	D-CONTC/7892/2025	ADV.	2025-02-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-CONTC/7886/2025	ANUP KUMAR MOHAPATRA	2025-02-28	PAGE NO.6 NOT LEGIBLE
79	D-BLAPL/6200/2025	SANKAR PRASAD PADHI	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished. 2.Petition not correctly addressed to Honorable Court
80	D-BLAPL/6100/2025	SATYABAN SAHOO	2025-02-28	Honble Court not tally with Rejection order and cause title

81	D-RPFAM/7986/2025	DIPTI RANJAN MOHAPATRA	2025-02-28	Neither certificates for good ground nor not filing any revision before learned Sessions judge filed,(ii)Date of impugned order seems to be wrong at p.8(iii)No document of Ex.case filed in IA no.106/25,(iv)Reference certificate furnished without disclosing earlier case.
82	D-BLAPL/6107/2025	JYOTIRMAYA SAHOO	2025-02-28	G.R number not tally with cause title and F.I.R copy.
83	D-MACA/8222/2025	RIMJHIMBALA PATI	2025-02-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
84	D-CRLLP/6006/2025	BHARAT BHUSAN ROUTRAY	2025-02-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-ABLAPL/6152/2025	PRAKASH KUMAR MISHRA	2025-02-28	.Petition not correctly addressed to Honorable Court
86	D-RVWPET/7928/2025	PRASANNA KUMAR BHUYAN	2025-02-28	1.Certified copy of order sought to be reviewed not filed. 2. Further SR shall be made after defect no.1 is removed.
87	D-BLAPL/6194/2025	ASIT KUMAR JENA	2025-02-28	1. As per rejection order under Annexure-2,in G.R.Case no.63 of 2010 not mentioned in the cause title.
88	D-RSA/7829/2025	SUSHANTA KUMAR JOSHI	2025-02-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.2672.25 to be Paid. 2. Valuation AND C.Fee Payable not furnished.
89	D-CMP/7839/2025	KARUNAKAR GAYA	2025-02-28	8-CAUSE TITLE NOT IN ORDER. Opposite party No. 1,Susmita Mahalik mentioned in the impugned order as Sumati Mahalik. In the prayer in stead of Annex. 4, Annex. 5 mentioned.
90	D-BLAPL/6203/2025	ASIT KUMAR JENA	2025-02-28	1.Age of the petitioner in rejection order under Annexure-2 does not tally with cause title.
91	D-CMP/8108/2025	SHAMBHU CHARAN NATH SHARMA	2025-02-28	1 .Annexure -5 is order dated 03 .08 .2024 but in index it is mentioned 10 .08 .2024 and in para -10 of c .m .p it is mentioned order dated 03 .08 .2023 . 2 .Addresses of defendants 1 to 4 not furnished . In cause title in place of matter out of which c .m .p it is furnished writ petition .
92	D-WPCRL/6052/2025	AVIJIT PATNAIK	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 23-NOMENCLATURE NOT CORRECTLY FURNISHED .

				1.Petition not correctly addressed to Honorable Court 2. May be regd. as CRLMC (ii)Neat page nos.42 43 45 47 49 to 51 53 to 55 to 63 66 69 and 70 be filed.
93	D-CMP/8171/2025	PRASANTA KUMAR SATAPATHY	2025-02-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 .Code no . not furnished in c . m .p . 2 .In cause title instead of opp.party 2 to 6 it is written 1 to 6 .
94	D-CMP/7824/2025	ARIJEET MISHRA	2025-02-28	8-CAUSE TITLE NOT IN ORDER. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Status of parties in trial court be mentioned, (ii)Impugned order being appealable,appeal lies to learned District Judge.
95	D-BLAPL/6205/2025	ASIT KUMAR JENA	2025-02-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.
96	D-ABLAPL/6183/2025	DHANANJAYA MUND	2025-02-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no25 not neat and legible.2. Year of the G.R.(V) Case not mentioned in Synopsis and petition.
97	D-ABLAPL/6060/2025	SANJIB KUMAR BHANJADEO	2025-02-28	1-COURT FEE IS DEFICIENT. Rs 6.00 to be paid.
98	D-BLAPL/6228/2025	BASANTA KUMAR DAS	2025-02-28	1.Date of rejection order under Annexure-2 does not tally with Index and Book mark.
99	D-ABLAPL/6061/2025	DIBYAJYOTI SAHOO	2025-02-28	P.S.Case and C.T.Case not correctly furnished in Synopsis.
100	D-CMP/8079/2025	KSHIROD KUMAR PAHIL	2025-02-28	Except defendant no .16 other defendants are not made parties in c . m .p .
101	D-BLAPL/6277/2025	RAKESH KUMAR DAS	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the deponent on affidavit not signed.
102	D-WP(C)/8206/2025	SANJIB RAY	2025-02-28	Detailed address of Op No 1 as well as dept to whom it may represent not furnished
103	D-CRLMP/5947/2025	OM PRAKASH SAHU	2025-02-28	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. C.F OF RS. 6/- NOT PAID PAGE NO.1 CAUSE TITLE.2. OCCUPATION OF

				PETITIONER NOT INDICATED IN THE AFFIDAVIT
104	D-CRLMC/6086/2025	SWARAJ PATEL	2025-02-28	1. As per standing order no.1/2023 prayer for bail should not be made in the CRLMC petition and I.A. petition. 2. This case related to sexual offence the name of victim and her address deleted from petition as the standing order 3/ 2024 and put for SR thereafter
105	D-ABLAPL/6066/2025	SUSIL KUMAR PATTNAIK	2025-02-28	14-NOT PROPERLY INDEXED. Petition not correctly page marked.
106	D-ABLAPL/6099/2025	AJAYA KUMAR ROUT	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Sl. no.4 not proper in affidavit. 2..Petition not correctly addressed to Honorable Court
107	D-ABLAPL/6059/2025	DIBYAJYOTI SAHOO	2025-02-28	14-NOT PROPERLY INDEXED. Page 14 and 15 not available.
108	D-ABLAPL/6108/2025	ANUP KUMAR PATTNAIK	2025-02-28	Name of the case not correct in ref. certificate.
109	D-BLAPL/6275/2025	RAKESH KUMAR DAS	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the nomenclature in sl.4 of affidavit not proper and paragraphs of petition not correct in declaration of affidavit
110	D-ABLAPL/6103/2025	BISHWARANJAN SAHU	2025-02-28	.Petition not correctly addressed to Honorable Court
111	D-ABLAPL/6109/2025	IPSIT AUROBINDO ACHARYA	2025-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
112	D-WP(C)/8047/2025	SATYAJIT SAMAL	2025-02-28	Petition not correctly addressed to Honorable Court
113	D-WP(C)/8133/2025	BHABANI PRASAD MOHANTY	2025-02-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-CRLREV/3428/2025	RAJIB RATH	2025-02-28	1.Period of Delay 48 days. 2.Provision of Law be corrected 3. Good ground certificate not given 4.Petition be filed as per revision format. 5.Neat page nos.116 to121 123 to134 and 199 be filed.
115	D-BLAPL/6171/2025	JNYANANANDA PANDA	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. A dress of petitioner no.1 in cause title not tally with rejection order. 2. page no.10 not neatly legible.
116	D-RSA/8259/2025	GAGAN BIHARI SINGH	2025-02-28	Put up for further S.R after Indexing proper Page Marking in continuation with Appeal Memo
117	D-WP(C)/8121/2025		2025-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1.Vakaltnama not filed.2.Date mentioned in Annexure-1 at page-13 and averment of writ petition does not tally with book marks index and index of writ petition.3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
118	D-CRLMC/6005/2025	ANIRUDHA DAS	2025-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
119	D-BLAPL/6181/2025	BISWAJIT RANJAN TRIPATHY	2025-02-28	1. Name of the Dist., not furnished in synopsis of the trial court pending . 2.Annex.3 not correctly furnished in page no. 15
120	D-RSA/7935/2025	SUBHASIS MOHAPATRA	2025-02-28	Put up for S.R after proper Indexing and Page Marking.
121	D-BLAPL/6179/2025	SOMANATH SATAPATHY	2025-02-28	1. Date of disp. of BLAPL. no.4865/2024 in ref. certificate not tally with FIR details.2.As per rej. order , T.R.no not reflected in the synopsis and cause title
122	D-CONTC/7995/2025	ADV.	2025-02-28	1. Period of Delay 68 days
123	D-WP(C)/8032/2025	ATMAJIT MANMITH DAS	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 1. Detailed address of the petitioner not furnished in the cause title.2. Detailed address of the petitioner and fathers name not furnished in both the affidavit.3. paragraphs not mentioned in the declaration part of the affidavit of the writ petition.4.Date mentioned under annexure- 7 not tally with the Bookmark index index and averment of the writ petition
124	D-CRLMC/6008/2025	LALIT KUMAR MAHARANA	2025-02-28	1.This case is related to sexual offence the name of the victim,victim father and his address deleted from the petition as per the standing order 3/2024 and put up for S.R. thereafter.
125	D-CRLMC/4624/2025	MANAS KUMAR CHAND	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.As per impugned order dated 27.09.2024 passed in G.R.Case No.129/2023 does not tally with Synopsis,F.I.R.,Annexure-2 in page-13,I.A.and petition.
126	D-WP(C)/8028/2025	SATYA SINDHU KASHYAP	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no not mentioned in the index.2.Writ petition and I.A.petition not correctly addressed to the Honorable court. 3. Authorization by other petitioners not

				furnished in both the affidavit(affidavit in writ petition and in I.A.petition.)4.page no 67 and 68 not neat and legible.5..Petition not correctly addressed to Honorable Court
127	D-WP(C)/8146/2025	SANDHYARANI PANI	2025-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
128	D-CRLMC/6012/2025	DILLIP KUMAR RAY	2025-02-28	1.Paragraphs Sl. no.not correctly furnished in the petition.2.C.T. No-876/2024 mentioned in the synopsis, para-1,Para-4, para-9, prayer portion and I.A.does not tally with the date chart and Under Annex-1.3.ICC No-1172/2024 mentioned in the synopsis,para-1,para-3,para-4,para-9,prayer portion and I.A.does not tally with the Annex-2.4.Annex-1 not exhibited at page no.12.5.Page no.14 not neat and legible.
129	D-BLAPL/4621/2025	JNYANANANDA PANDA	2025-02-28	FIR COPY NOT FILED
130	D-CRLREV/5086/2025	JUDHISTHIR SAHOO	2025-02-28	Place it after filing of C.copy of Dt 22-01-2025
131	D-ABLAPL/6016/2025	DEBASIS SAHOO	2025-02-28	As per standing order no-3 dated.9.7.24 the name of the victim/informant mentioned in the petition.Then S.R will be made.
132	D-WP(C)/8148/2025	ANNADA PRASAD MOHANTY	2025-02-28	1.Petition not correctly addressed to Honorable Court 2.Serial No.4 In affidavit appears to be Wrong.
133	D-BLAPL/6232/2025	BISWORANJAN SWAIN	2025-02-28	As per Rejection order the name of the Lower Court not furnished in the Cause Title.
134	D-CMP/7813/2025	GOPINATH MISHRA	2025-02-28	8-CAUSE TITLE NOT IN ORDER. Father name of OP 25 is blank,(ii)Petition referred in Para8 of objection(P.36)not filed.
135	D-ABLAPL/6049/2025	ASWINI KUMAR MISHRA (3)	2025-02-28	.Petition not correctly addressed to Honorable Court
136	D-BLAPL/6216/2025	BAIJAYANTI MOHANTY	2025-02-28	Name petitioner is Pravat Pradhan Age 41 years in cause title but in rejection order is Prabhat Pradhan Age 40 years. Difference to be reconciled
137	D-FAO/7975/2025	ADAM ALI KHAN	2025-02-28	1.Period of Delay 118 days 2.Date of Judgment not correctly furnished sl.no.4 in Index and at page 4.of the line no.12.2.I.A filed for receipt showing deposit of awarded amount before the Commissioner.
138	D-CMP/7816/2025	SUVASHISH PATTANAİK	2025-02-28	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Impugned order is appealable and FAO lies to learned District Judge.
139	D-ABLAPL/6057/2025	DIBYAJYOTI SAHOO	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with affidavit and cause title.
140	D-BLAPL/6210/2025	ASIT KUMAR JENA	2025-02-28	1.Father name in Rejection order is Padia Madkami but in Cause title is late Madkami

				Padia 2. Page 17 is not neat.
141	D-CMP/8173/2025	ASHOK KUMAR SARANGI	2025-02-28	Synopsis and date chart in index are not page marked .
142	D-ABLAPL/6083/2025	RAMAKANTA PRADHAN	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in cause title and affidavit..FIR wrongly mentioned in para 8.
143	D-ABLAPL/6081/2025	SANJIB KUMAR BHANJADEO	2025-02-28	.Petition not correctly addressed to Honorable Court
144	D-ABLAPL/6082/2025	RAMAKANTA PRADHAN	2025-02-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat.
145	D-ABLAPL/6009/2025	DEBASIS SAHOO	2025-02-28	.Petition not correctly addressed to Honorable Court
146	D-ABLAPL/6128/2025	JAYANTA KUMAR MAJHI	2025-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit does not tally with cause title.
147	D-BLAPL/6207/2025	ASHUTOS DASH	2025-02-28	Petition not correctly addressed to Honorable Court
148	D-ABLAPL/6085/2025	SWARAJ PATEL	2025-02-28	14-NOT PROPERLY INDEXED. 1.Index not properly page marked. 2..Petition not correctly addressed to Honorable Court
149	D-BLAPL/6208/2025	ASIT KUMAR JENA	2025-02-28	Mobile No of Petitioner Advocate furnished in V. Nama is not neat. No is partly legible due to Rs2/- Stamp covers it partly

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 28-02-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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